

The question is:

"That the respective sums not exceeding the amounts shown in the third column of the order paper, be granted to the President, on account, for or towards defraying the charges in respect of the Union territory of Goa, Daman and Diu during the year ending on the 31st day of March 1968, in respect of the heads of demands entered in the second column thereof against Demands Nos 1 to 47."

*The motion was adopted*

Mr. Speaker: The question is

"That the respective Supplementary sums not exceeding the amounts shown in the third column of the order paper be granted to the President to defray the charges in respect of the Union territory of Goa, Daman and Diu which will come in course of payment during the year ending the 31st day of March, 1967 in respect of the following demands entered in the second column thereof —

Demands Nos 1, 2, 4, 5, 7, 9  
11 to 16, 18 to 20, 22, 24, 25, 27  
to 33, 36, 38, 43 to 45 and 47"

*The motion was adopted*

17 29 hrs

GOA, DAMAN AND DIU  
APPROPRIATION (VOTE ON  
ACCOUNT) BILL\*, 1967

The Minister of State in the Ministry of Finance (Shri K. C. Pant): Sir, on behalf of Shri Morarji Desai, I beg to move for leave to introduce a Bill to provide for the withdrawal of certain sums from and out of the

Consolidated Fund of the Union territory of Goa, Daman and Diu for the services of a part of the financial year 1967-68

Mr. Speaker: The question is

"That leave be granted to introduce a Bill to provide for the withdrawal of certain sums from and out of the Consolidated Fund of the Union territory of Goa, Daman and Diu for the services of a part of the financial year 1967-68"

*The motion was adopted*

Shri K C Pant: Sir, I introduce† the Bill.

17 29½ hrs

GOA, DAMAN AND DIU APPROPRIATION BILL\*, 1967

The Minister of State in the Ministry of Finance (Shri K. C. Pant): Sir, on behalf of Shri Morarji Desai, I beg to move for leave to introduce a Bill to authorise payment and appropriation of certain further sums from and out of the Consolidated Fund of the Union territory of Goa, Daman and Diu for the services of the financial year 1966-67

Mr Speaker: The question is

"That leave be granted to introduce a Bill to authorise payment and appropriation of certain further sums from and out of the Consolidated Fund of the Union territory of Goa, Daman and Diu for the services of the financial year 1966-67"

*The motion was adopted*

Shri K C Pant: Sir, I introduce† the Bill!

\*Published in Gazette of India Extraordinary, Part II, section 3, dated 28-3-67

†Introduced with the recommendation of the President.